

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 516/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

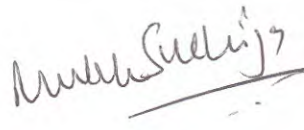

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY: Wrigley India Pvt.ltd

SECTION OF THE COMPANIES ACT: 100,102&102

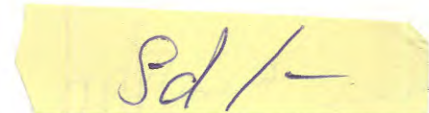
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

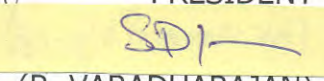
1.	MUKESH SUKHISA	ADV	PETITIONER	
2.	C. Balooni	Company Prosecutor	For RD(NR)	

ORDER

Learned counsel for the RD states that some time be given to file the report.
Let the report be filed within two weeks with a copy in advance to the counsel
opposite.

List on 24.03.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (J)